

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.109
IA-1242 /2021
IN
IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

....OPERATIONAL CREDITOR

.....CORPORATE DEBTOR

SECTION

U/s 9 of IBC

Order delivered on 02.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA-1242/2021:-

Heard the submissions made by the Counsel for both the parties. Both the parties are directed to file written submissions not exceeding two pages along with case law, if any. Order in this matter is **Reserved**.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(P.S.N PRASAD)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.109
New IA-2521/2021
IN
IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.
Vs.
M/s. Ortel Communication Ltd.

....**OPERATIONAL CREDITOR**

.....**CORPORATE DEBTOR**

SECTION

U/s 9 of IBC

Order delivered on 02.07.2021

CORAM:

SHRI P.S.N. PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

New IA-2521/2021:-

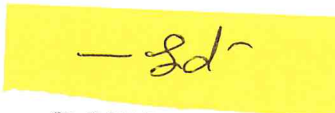
This is an application filed under Rule 11 of NCLT Rules seeking appropriate directions to restore essential services of the Corporate Debtor during the moratorium period.

Heard the submissions made by the Counsel for the Applicant. Let notice be served on the Respondents and list this matter be posted after four weeks.

List the matter on 17th August, 2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(P.S.N PRASAD)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.109

IA-5249/2020 IA-703/2021 IA-550/2021
IN
IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

...OPERATIONAL CREDITOR

.....CORPORATE DEBTOR

SECTION

U/s 9 of IBC

Order delivered on 02.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA-5249/2021, IA703/2021 & IA-550/2021:-

These IAs are listed on 17th August, 2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(P.S.N PRASAD)
MEMBER (JUDICIAL)